MINISTRY OF CORPORATE AFFAIRS

CORRIGENDUM

New Delhi, the 27th May, 2014

S.O. 1406 (E).—In the notification of the Government of India in the Ministry of Corporate Affairs S.O. 1177(E), dated the 29th April, 2014 published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) dated 30th April, 2014, in line six, for “(1) This order may be called the Companies (Removal of Difficulties) Second Order, 2014” read “(1) This order may be called the Companies (Removal of Difficulties) Order, 2014”.

[F. No. 2/6/2014-CL-V]
AMARDEEP SINGH BHATIA, Jt. Secy.